

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

26.

C.P. (IB)/137(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.06.2024**

NAME OF THE PARTIES: Iheet Pharmaceuticals Private Limited

SECTION: 10 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Adv. Manoj Mishra a/w Adv. Rahul Darji, Ld. Counsel for the Petitioner present.
2. List this matter for further consideration on **19.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)